

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 128 of 2013 &**  
**IA No. 193 & 194 of 2013**

**And**

**Appeal No. 129 of 2013 &**  
**IA No. 196 of 2013**

**Dated : 18<sup>th</sup> September, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Bhilangana Hydro Power Ltd. .... Appellant(s)**  
**Versus**

**Power Transmission Corporation of ... Respondent(s)**  
**Uttrakhand Ltd. & Ors.**

**Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Advocate**  
**Ms. Shikha Ohri**

**Counsel for Respondent (s) : Mr. Buddy A. Ranganadhan for R-2**  
**Mr. Sarul Jain for R-1**

**ORDER**

Post the matter for further hearing on **28.10.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

*mk/vt*